

1	2
24.	Jamnagar No. III (AF-II)
25.	Jhanor (NTPC)
26.	Junagarh
27.	Mehsana (ONGC)
28.	Naliya (AFS)
29.	Okha
30.	Porbander
31.	Rajkot
32.	Sabarmati
33.	Samana (AFS)
34.	Surat No. I (Ichchnath)
35.	Surat No. II, Hazira (Kribhco)
36.	Surat No. III, KGPP (NTPC)
37.	Surat No. IV, Hazira (ONGC)
38.	V V Nagar (Near U.S. Qtrs.)
39.	Valsura (INS)
40.	Viramgaon
41.	Wadsar (AFS)

*Details of Jawahar Navodaya Vidyalayas
Established in the State of Gujarat*

- Kodinar
Distt. Amreli
Gujarat-362720
- Roopnagar, Valia
Distt. Bharuch
Gujarat-393133
- Aliabada
Distt. Jamnagar
Gujarat-361110
- Porbandar P.P. No. 3
Distt. Junagarh
Gujarat-360575
- Kathlal
Distt. Kheda
Gujarat-387630
- Dumra
Distt. Kutch
Gujarat-370490
- Lanve, P.O. Lanva
Distt. Mehsana (Patan)
Gujarat-344229

- Dahod
Distt. Panchmahal (Dah)
Gujarat-389151
- Lakhajiraj School No. 6
Diwanpara, Old Khadpith
Distt. Rajkot
Gujarat - 360001
- Dhansura
Distt. Sabarkantha
Gujarat-383310
- Borkhadi
Distt. Surat
Gujarat-394690
- Darangdhra
Distt. Surendra Nagar
Gujarat-363310

[English]

Delhi Traffic Police

17. DR. BIZAY SONKAR SHASIRI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Delhi Traffic Police have entrusted the regulation of traffic in the hands of PCR;

(b) if so, the reasons therefor; and

(c) the details of corrective measures taken by the Government to ensure collecting of fine on the spot from the Motorists?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) No, Sir. However, Delhi Traffic Police is at time assisted in traffic enforcement work by other units of Delhi Police including the personnel deployed on PCR Vans for launching special drives against the violaters of traffic rules.

(c) The officers of the rank of Assistant Sub-Inspector and above of Delhi Traffic Police have been empowered to compound certain traffic offences. The necessary vigilance is also maintained on the performance of the traffic enforcement staff.

Grants to Karnataka

18. SHRI VIJAY SANKESHWAR : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the grants released to Karnataka under various schemes for rural development during the last three years;

(b) whether the financial assistance made available to the Karnataka has been utilised fully;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) The grants released to Karnataka by the Ministry of Rural Areas & Employment during the last three years is given below:-

Year	Amount released (Rs. Crore)
1996-97	406.11
1997-98	465.34
1998-99	355.90 (Upto 15.2.99)

(b) and (c) Year-wise utilisation is given below :

Year	Amount utilised (Rs. Crore)
1996-97	577.40
1997-98	734.89
1998-99	397.86 (Upto 15.2.99)

(d) Does not arise.

Agricultural Marketing

19. SHRI C.P.M. GIRIYAPPA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government have initiated fresh steps for strengthening, upgrading and expanding agricultural marketing network in the country;

(b) if so, the details thereof, State-wise; and

(c) the details of funds allocated in this regard during the current year?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) to (c) The information is being collected and will be laid on the Table of the House.

Assistance to VO/NGO of Punjab

20. SHRI SATNAM SINGH KAINTH : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) the assistance provided to the voluntary organisation and Non-Government organisations functioning at present in the State of Punjab during each of the last three years and till date;

(b) whether some applications for releasing the funds to NGOs in Punjab are pending for the last three years;

(c) if so, reasons therefor; and

(d) the steps being taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a)

Year	Amount released (Rs. in lakh)
1995-96	97.41
1996-97	64.23
1997-98	93.05
1998-99 (till 18.2.99)	154.06

(b) Yes, Sir.

(c) Non-availability of full and complete documents, including reports from State Governments/UTs, as applicable.

(d) The pending proposals could be processed on receipt of the required documents, which have been called for.

Camping of CIA and Other Terrorist Groups in Delhi

21. SHRI MOHAN RAWALE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the members of the CIA, FBI and the counter terrorism group of USA have been camping in Delhi, since December, 1998;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (c) No, Sir. However, India has reciprocal arrangements with a number of countries including USA under which personnel of crime investigation agencies visit each other's country for specific case in return thereafter.

[Translation]

Water Supply & Sewerage Disposal Projects

22. SHRI SURENDRA PRASAD YADAV (Jahanabad) : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Government have taken step